

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KANTI SINGH): (a) and (b) Under the Integrated Child Development Services (ICDS) Scheme, supplementary nutrition is one of the services provided to children below 6 years and pregnant and lactating mothers. With a view to ensure better coverage of children below 3 years and pregnant women and lactating mothers, guidelines have been issued permitting these beneficiaries to take ration to their homes. The State-wise number of operational ICDS Projects, where these guidelines are actually being followed is not being monitored at present.

(c) and (d) No evaluation of impact of this specific intervention has been conducted so far. As evaluation of ICDS Scheme conducted by National Council of Applied Economic Research (NCAER) in 1998-99 revealed that the impact of ICDS Scheme has been significant in reducing Infant Mortality Rate (IMR) and levels of malnutrition among children.

Status of I.C.D.S. Projects

2661. SHRI SK. KHABIRUDDIN AHMED: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of I.C.D.S. projects sanctioned and operational, State-wise;

(b) the number of Anganwadi centres in each project, sanctioned and operational;

(c) the number of posts sanctioned/filled up for Anganwadi supervisors, Anganwadi workers and helpers as on the 31st March, 2005, State-wise; and

(d) the number of C.D.POs and A.C.D.P.Os sanctioned and filled up, as on the 31st March, 2005, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KANTI SINGH): (a) to (d) The information, as on 31.12.2004, is given in the Statement

Statement
Status Of Icds Projects

		Number of ICDS Projects		No. of Anganwadi Centres		No. of posts of Supervisors		No. of posts of CDPOs/ACDPOs		
Sl. No.	State/UT	Sanctioned by GOI	Operational	Sanctioned by GOI	Operational	Number of posts of Anganwadi Workers Filled-up	Sanctioned posts of Helper up	Filled-up	Sanctioned	Filled-up
1	Andhra Pradesh	363	351	54312	53713	53498	2671	1503	625	361
2	Arunachal Pradesh		58	57	2359	2359	120	117	58	46
3	Assam	196	195	25416	25302	24834	1143	951	279	233
4	Bihar	394	149	60813	32047	38918	2492	258	394	192
5	Chhattisgarh	152	152	20289	20289	20066	1031	698	255	149
6	Goa	11	11	1012	1012	985	57	38	14	16
7	Guarat	227	227	37961	34893	1893	1047	467	266	
8	Haryana	116	116	13546	13546	13526	673	499	121	87
9	Himachal Pradesh	72	72	7354	7354	7331	372	97	103	77
10	Jammu & Kashmir	121	120	11821	10227	10292	510	300	140	115
11	Jharkhand	204	152	23078	16002	15072	829	319	192	132
12	Karnataka	185	185	40301	40301	40252	1876	1737	404	357
13	Kerala	163	163	25393	25187	24519	1158	1036	243	204
14	Madhya Pradesh	336	336	49787	49328	49128	2063	1618	462	346
15	Maharashtra	372	371	62716	61558	58547	2825	2503	654	479
16	Manipur	34	34	4501	4500	4491	173	163	44	40
17	Meghalaya	32	32	2218	2218	2217	124	123	36	32
18	Mizoram	21	21	1361	1361	1361	77	77	21	21
19	Nagaland	54	54	2770	2770	2680	122	115	54	54
20	Orissa	326	326	34201	34201	33698	1742	1046	326	251
21	Punjab	142	142	14730	14730	13820	723	672	151	134
22	Rajasthan	257	257	35821	35821	35554	1735	1354	397	144
23	Sikkim	5	5	500	500	492	25	24	5	5
24	Tamil Nadu	434	434	42677	42677	13044	1534	1064	434	417
25	Tripura	40	39	3874	3768	3761	166	130	39	32
26	Uttar Pradesh	834	819	106059	94680	80683	4878	2631	935	134
27	Uttaranchal	99	99	6658	6399	5994	311	197	99	144
28	West Bengal	358	354	57540	54203	52271	2674	2531	582	5
29	A & N Islands	5	5	527	429	429	25	25	5	417
30	Chandigarh	3	3	300	300	300	12	12	3	32
31	Delhi	29	28	3902	3842	3842	147	134	33	633
32	Dadra & N Haveli	1	1	138	138	138	8	5	1	67
33	Daman & Diu	2	2	87	87	87	5	5	2	477
34	Lakshadweep	1	1	74	74	74	4	4	0	5
35	Pondicherry	5	5	677	677	677	32	32	5	3
All India		5652	5418	754773	698672	649833	34230	23265	7583	5407